## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 742/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company Under Section		Ashok Kumar Bala & Anr-Vs- Bala & Sons Pvt.Ltd. & Ors.  241/242		

1) Mrs. Manyu Bhuteria, Adv 12) Mr. Saunak Nika, Adv. (3) Mr. Niladri Khama, Adv.

1. Niveralya Dasquets 2. Animothal Datta Jordin Patitions

nR-T Assults

## ORDER

Ld. Counsel for the petitioners and the respondent no. 7 are present.

Heard, Admit.

Notice has been issued on the respondents only on 18/12/2017. Only R-7 is appearing. On perusal of the records it appears that petitioners have received the notice of meeting, scheduled to be held on 21/12/2017, on 04/12/2017 but they have filed the petition only on 18/12/2017 for issuing interim relief. Petitioner themselves have filed this petition

after much delay, so no question arises for passing any interim stay. Prayer for interim relief will be heard on 18/01/2018.

List it on 18/01/2018.

Ed

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)